

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

14

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/12/ (IB)/2017
NAME OF THE PETITIONER(S) : JDSU DEUTCHLAND GMBH POSTFACH
NAME OF THE RESPONDENT(S) : GEMINI COMMUNICATION LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. A.G. SATHYA NARAYANAM
FOR
A.K. MYLSAMY } COUNSEL FOR RESPONDENT Shri K. Anantha Padmanabha Swamy

ORDER

Counsel for petitioner called absent. Shri A K Mylsamy, senior counsel for respondent present. The matter is adjourned. Counsel for respondent undertakes to inform the counsel for petitioner regarding the next date of hearing. Put up on 07.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)